

abroad during the last three years and whose income has been taxed ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The information with reference to calendar years 1981, 1982 and 1983 will be collected and laid on the Table of the House as soon as possible.

Unauthorised Foreign Exchanged Transactions by Parallel Bank

5715. SHRI M. RAMGOPAL
REDDY :
SHRI SUBHASH YADAV :

Will the Minister of FINANCE be pleased to state :

(a) whether inquiry has since been instituted into a parallel bank or some similar institution that deals with unauthorised foreign exchange transactions operating in the country particularly in Calcutta;

(b) if so, the details of the inquiry ; and

(c) whether action has since been taken in regard thereto, and if not, the reasons for delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Sir, if the Hon'ble member specifies the name or identifying particulars of the 'parallel bank' or the institution in respect of which information is required, the information can be collected and furnished.

AFHQ Employees Working in Air Headquarters

5716. SHRI SHEO SHARAN VERMA : Will the Minister of DEFENCE be pleased to refer to the replies given to

Unstarred Question Nos. 4490 and 4199 on 25.3.1983 and 19.8.1983 respectively regarding Armed Forces Headquarters Civilian Employees working in Air Headquarters and state if the modalities have since been examined and worked out and if so the details thereof and have the civilians working in Air Headquarters been brought under CDA Headquarters ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : The modalities are still under examination.

Tourist Office for Hyderabad

5717. SHRI G. BHOOPATHY : Will the Minister of TOURISM & CIVIL AVIATION be pleased to state :

(a) the names of cities and towns in India where Tourist Information Offices are set up and the nature of their functions;

(b) whether any separate Tourist Office has been set up in Hyderabad, if so the purpose and justification for such an office and the annual expenditure involved on this office; and

(c) how many towns have such offices in addition to Tourist Information Centres ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (c) A list of the Tourist Offices in India is attached. The Tourist Offices are required to disseminate information regarding places of tourist interest and the infrastructural facilities available in such places. These offices maintain liaison with State Governments, travel agents, hoteliers, car operators, etc., extend facilitation assistance to tourists at airports/seaports and coordinate the efforts of various segments of the travel trade with the aim of promoting tourist in India.

A Tourist Office has been set up in Hyderabad and this office like others carries out aforesaid functions. The expenditure incurred on this office during the period from 4-6-83 to 29-2-84 was Rs. 64,935.

Statement

List of Tourist Offices in India

1. Agra
2. Aurangabad
3. Bangalore
4. Bombay
5. Bhubaneshwar
6. Calcutta
7. Cochin
8. Delhi
9. Goa
10. Guwahati
11. Hyderabad
12. Imphal
13. Itanagar
14. Jaipur
15. Khajuraho
16. Lucknow
17. Madras
18. Patna
19. Port Blair
20. Shillong
21. Srinagar
22. Varanasi

Excise Duty on Ply-Wood and Laminated Sheets

5718. SHRI C. CHINNASWAMY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that central excise duty is calculated on ply-wood and laminated sheets according to grade systems from the manufacturers;

(b) if so, whether the manufacturers are making bills for 1st grade material as a 5th grade material to avoid higher rate of Central excise ;

(c) whether Government have taken any step against these manufactures;

(d) if so, the names of the manufacturers; and

(e) whether there is any proposal to remove grade system on ply-wood industries ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is being collected and shall be laid on the Table of the House.

Reduction in Contribution in International Credit institutions by U.S.

5719. SHRI B.D. SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether U.S. Government have decided to reduce its contribution to the international credit institutions ; and

(b) if so, the details thereof stating its likely impact on India's developmental programmes and reaction of Government with regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POGJARY) : (a) Reports regarding IDA consultation lead us to believe that U.S. Government have decided to reduce their contribution to the 7th Replenishment of IDA.

(b) The Government of U.S. have indicated that they will not contribute